Details of farmers applications covered, sum insured, total premium, total claims and number of farmers benefited for aforesaid crops under PMFBY in Bihar are given in table below:

(₹ in crore)

Season	No. of Farmer	Sum	Total	Claims	Farmers
	Applications	Insured	Premium		Benefitted
	(in lakhs)				(in lakhs)
Kharif 2016	14.90	6531.00	1122.50	290.80	1.5
Rabi 2016-17	12.30	5276.00	293.80	57.10	0.60
Kharif 2017	11.60	5271.80	670.80	374.50	1.90
Rabi 2017-18	11.44	4676.88	358.47	26.96*	0.15

<sup>\*</sup>Provisional

## MSP for Kharif crops

- 669. SHRI SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether Government has recently increased the Minimum Support Price (MSP) of some Kharif crops;
- (b) whether farmers unions/State Governments concerned have been consulted in this regard;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) The Government has increased the Minimum Support Prices (MSP) of all mandated kharif crops for 2019-20 on 3rd July 2019.

(b) to (d) While recommending MSP, Commission for Agricultural Costs and Prices (CACP), seeks views of various Central Ministries, State Governments. Farmers, Farmers Association and Research Institutes, industry and oilier stakeholders. Besides,

CACP also collects the inputs/information through questionnaires from various stakeholders.

## Status of Pradhan Mantri Kisan Samman Nidhi (PM-Kisan) Yojana

670. SHRI SASMIT PATRA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of beneficiaries under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana since the inception of this programme, year-wise and State-wise;
  - (b) the challenges faced in implementation of PM-KISAN Yojana; and
  - (c) the plans for development of PM-KISAN Yojana in the future?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) As on 18-11-2019, around 7.27 Cr. farmers have been benefitted under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN). The details of beneficiaries since the inception of this programme, year-wise and State-wise is given in Statement (*See* below).

- (b) The challenges faced in the implementation of PM-KISAN Yojana are as follows:
  - 1. State of West Bengal has not provided any data of beneficiaries
  - 2. Some States have joined late and some are slow in providing data of beneficiaries.
  - 3. The correction of data by State authorities is taking time.
- (c) The Scheme is implemented in a Mission Mode through the Central Project Monitoring Unit (PMU), headed by a Chief Executive Officer (CEO), for which the provisions for funds have been made in the Scheme to ensure proper implementation and monitoring of the Scheme and timely transfer of payment to the farmer families. In order to facilitate funding for the various operational and functional requirements of the PMU from the Grant-in-Aid provision of the Scheme, a registered Society is being formed, under the provisions of the Societies Registration Act. 1860. The office bearers of the Society would include the CEO of PM-KISAN and other members.

Release of benefits under PM-KISAN for the period 1st December, 2019 onwards shall be made to the beneficiaries only on the basis of Aadhar authenticated data. On